

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-321**

Appeal No - 116/252/ND/2020

**IN THE MATTER OF:**

Ravi Monga

....Applicant

Vs

RoC

....Respondent

**SECTION**

Under Section-252

**Order delivered on 13.01.2020**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : C S Advitiya Vyas.

For the Respondent : Ms. Sweety Khattar Kumar, AROC Delhi.

**ORDER**

Ld. ARoC has put in appearance. None present on behalf of the Income Tax Department. Both are directed to file their reply within 2 weeks. Let the reply be filed. List the case on 04.02.2020.

self

**(K.K. VOHRA)**  
**MEMBER (T)**

self

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**

(Rakhi)